

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : In the first place, the decision to give assistance to the company, as I said before, was taken on the basis of improving the production of dyes and other allied products. The question of the Pharmaceutical Enquiry Committee's report does not come in here. Even if the Pharmaceutical Enquiry Committee's report covered the range of products manufactured by this company, we could not have taken this into consideration, at the time the loan was sanctioned because our decision was taken anterior to the publication of the report. As regards the revision of the agreements, agreements cannot be revised except when the term of the agreements comes to an end.

Shri V. P. Nayar : May I know whether in granting such amounts the Government have emphasised the necessity to start the manufacture from primary products or whether the money has been given irrespective of this fact?

Shri T. T. Krishnamachari : The presumption of the hon. Member is correct. In every case where we give any assistance, we insist on the firm concerned starting the manufacture from the primary products or at least making some attempts to that end.

Moroccan Situation

*1055. **Shri Kamath**: Will the Prime Minister be pleased to state whether it is a fact that India has joined the other countries of the Asian-African group in the United Nations in addressing a letter to the Security Council on the Moroccan situation?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): Yes, Sir.

Shri Kamath: What is the text of this letter and what steps have since been taken in this direction, particularly after the recent upheaval in Morocco?

Shri Sadath Ali Khan: If it is necessary, I would read out the text.

Mr. Speaker: It is not necessary to read the contents. It may be laid on the Table.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I am not quite sure, but it may not be proper to lay it on the table. It is something in the nature of a private letter. There is nothing special in it, but nevertheless it may not be quite suitable.

Mr. Speaker: Government are the best judges; it is for them to decide.

Shri Kamath: What steps have been taken subsequently in this direction particularly after the recent upheaval?

Shri Jawaharlal Nehru: If the hon. Member refers to the steps taken by the Asian-African Group the recent upheaval, of which the latest example was very deplorable, took place only two or three days ago. I know nothing of what the Asian-African Group has done in the last two or three days.

Shri Kamath: Is it a fact that the Bandung Conference adopted a resolution or took a pledge to strive for the freedom of Morocco, and if so whether a similar resolution was adopted or considered with regard to Goa?

Shri Jawaharlal Nehru: No resolution was adopted. There was a general statement made by the Bandung Conference about the colonial territories and in the course of that statement, some reference was made to a few places like Morocco, I think, Tunisia and Libya. Goa was not mentioned and many other places were also not mentioned.

Shri Kasliwal: May I know whether any efforts have been made in the past by the Government to raise this Moroccan question either before the Security Council or the General Assembly of the United Nations?

Shri Sadath Ali Khan: Yes. A letter was addressed to the President of the Security Council on August 21, 1953 on the question of the overthrow of Moroccan sovereignty by France, but then the Security Council did not deem it proper to inscribe the item on its agenda. In 1952, the General Assembly adopted the resolution which expressed confidence among other things, that the French Government was endeavouring to give fundamental liberty to Morocco.

Shri Kamath: Is there any truth in reports appearing in a section of the Press that some, or even a majority of this Asian-African Group are thinking of bringing the Goa question before the United Nations?

Shri Jawaharlal Nehru: This does not arise out of this particular question but I am not aware of any truth in these reports.

Iron Ore Deposits

*1056. **Shri Bogawat** : Will the Minister of Iron and Steel be pleased state:

(a) whether it is a fact that the iron ore deposits of Orissa are rich enough to feed four more steel plants, besides the one at Rourkela; and

(b) if so, whether Government propose to establish more steel plants in Orissa ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) According to the estimates of the Geological Survey of India the available reserves of high grade iron ore (Hematite) in Orissa are considerably in excess of the needs of the proposed steel plant at Rourkela.

(b) Government have no such proposal under consideration at present.

(b) if so, the nature thereof; and

(c) the reasons therefor ?

The Minister of Commerce and Industry and Iron and Steel (Shri T.T. Krishnamachari): (a) Yes, Sir.

(b) The original plan was to establish a plant of the capacity of 500,000 tons of ingot steel and 360,000 tons of finished products. In January, 1955, it was decided to double this capacity.

(c) This decision was taken as part of the plan to achieve the target of 6 million tons of ingots or 4½ million tons of finished steel.

WRITTEN ANSWERS TO QUESTIONS

Second Five Year Plan

*1011. Shri D. C. Sharma: Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 1051 on the 16th March, 1955 and state which of the irrigation schemes submitted by the Government of Punjab for inclusion in the Second Five Year Plan have since been examined by the Technical Committee ?

The Deputy Minister of Irrigation and Power (Shri Hathi): The Sirhind Feeder Project and the Gurgaon Canal Scheme have been examined by the Advisory Committee on Irrigation & Power Detailed project reports and estimates of other schemes are awaited.

Radio Sets

*1012. Shri Gidwani: Will the Minister of Information and Broadcasting be pleased to state :

(a) whether it is a fact that Government are considering a proposal for giving advances of money to paid Government servants for the purchase of radio sets; and

(b) if so, whether a decision has been taken in the matter ?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The proposal was considered and not accepted. Advances are given for purposes which are important or essential for the efficient discharge of Government Servants duties and it was felt that radio set does not fall in these categories.

Rourkela Steel Plant

*1024. Dr. Ram Subhag Singh: Will the Minister of Iron and Steel be pleased to state :

(a) whether there has been any change in the original plan of the Rourkela Steel plant ;

Admission to U.N.O.

*1016. Shri Krishnacharya Joshi: Will the Prime Minister be pleased to state:

(a) whether the Security Council of the United Nations have accepted the resolution sponsored by India and adopted by the General Assembly regarding the admission of twenty-one States to the U.N.O.; and

(b) the names of States which are awaiting admissions ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No.

(b) Albania, the People's Republic of Mongolia, Jordan, Portugal, Ireland, Hungary, Italy, Austria, Rumania, Bulgaria, Finland, Ceylon, the Republic of Korea the Democratic People's Republic of Korea, Nepal, Viet-Nam, Libya, the Democratic Republic of Viet-Nam, Cambodia, Japan and Laos.

Coal Tar Dyes

*1018. Shri K. P. Sinha: Will the Minister of Commerce and Industry be pleased to state :

(a) the progress made so far in respect of the manufacture of coal tar dyes at Jamshedpur which the Tatas were to start with the co-operation of a German firm viz. Baggers ;

(b) whether Government have any plan to start a factory of their own for the manufacture of coal tar dyes; and

(c) if so, where and at what cost ?

The Minister of Industries (Shri Kanungo): (a) No schme has been received from M/S Tata Industries Ltd.